

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 2109
TO BE ANSWERED ON 02.12.2019**

EPFO SUBSCRIBERS

2109. SHRI RAMALINGAM S.:

SHRI A. RAJA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of the number of EPFO subscribers across the country including Tamil Nadu;**
- (b) whether the Government has made mandatory for getting a UAN number for every employee of the registered organization under EPFO;**
- (c) if so, the details thereof, State/UT-wise including Tamil Nadu and the reasons therefor;**
- (d) the details of the number of subscribers issued UAN number so far including Tamil Nadu and the time by which this number will be issued to all subscribers;**
- (e) the details of number of organisations not complying with EPFO guidelines across the country; and**
- (f) the action taken/being taken by the Government against these companies?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

- (a): The State-wise details of number of Employees' Provident Fund Organisation (EPFO) subscribers including the State of Tamil Nadu are at Annexure A.**

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(b) & (c): Universal Account Number (UAN) is required for only such employees of an establishment who are eligible for becoming member of Employees' Provident Fund and for whom the employer has to make payment of Provident Fund (PF) and allied dues. ECR (Electronic Challan cum Return) was made UAN based from January, 2017. UAN is an identification number for a subscriber and is generated by employers. Facility has been given to subscribers also to get their own UAN. The State/UT-wise count of UANs allotted are at Annexure A.

(d): UAN is generated by the employer from their login and UAN have been generated for all subscribers as the ECR (Electronic Challan cum Return) is UAN based.

(e) & (f): Wherever instances of non-compliance with EPFO guidelines comes to the notice of the field offices of EPFO, appropriate action is taken as per provisions of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952 and Schemes framed thereunder.

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ANNEXURE A

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 2109 FOR 02.12.2019 BY SHRI RAMALINGAM S. AND SHRI A. RAJA REGARDING 'EPFO Subscribers'.

State/UT-wise subscribers/Universal Account Number based on contributions received during Wage Month Period August - October, 2019		
Sl. No.	STATE/UT	Subscribers
1	ANDAMAN AND NICOBAR ISLANDS	14820
2	ANDHRA PRADESH	1108045
3	ARUNACHAL PRADESH	5535
4	ASSAM	255657
5	BIHAR	444461
6	CHANDIGARH	413112
7	CHHATTISGARH	442484
8	DELHI	2839981
9	GOA	183662
10	GUJARAT	3138076
11	HARYANA	2414599
12	HIMACHAL PRADESH	320226
13	JHARKHAND	463866
14	KARNATAKA	5525740
15	KERALA	1057686
16	MADHYA PRADESH	1084430
17	MAHARASHTRA	9434009
18	MANIPUR	14206
19	MEGHALAYA	34388
20	MIZORAM	3577
21	NAGALAND	8206
22	ODISHA	722134
23	PUNJAB	686825
24	RAJASTHAN	1150289
25	TAMIL NADU	5141091
26	TELANGANA	2836047
27	TRIPURA	27268
28	UTTAR PRADESH	2118921
29	UTTARAKHAND	540366
30	WEST BENGAL	2631265
TOTAL		45060972
